

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3548
TO BE ANSWERED ON 20.12.2021

Trans-Border Conservation Zones

3548. DR. AMAR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of Centrally Sponsored Schemes for the conservation of wildlife in established trans-border areas, State-wise;
- (b) whether the Government has signed any memorandum in the last three years to establish trans- border conservation zones, if so, the details thereof;
- (c) the details of the areas covered under the aforementioned conservation zones, State-wise; and
- (d) whether the Government has maintained any data on the advantages of having such zones in border states, if so, the details of the studies conducted on the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Trans-border Protected Areas have not been established in the country. However, for the protection and management of wildlife and its habitats, including those in the border areas, the Ministry of Environment, Forest and Climate Change is implementing the Centrally Sponsored Schemes of 'Development of Wildlife Habitat', 'Project Tiger' and 'Project Elephant'.
- (b) No, Sir.
- (c) and (d) Question does not arise
